Name of the Corporate Debtor: Lok Housing and Construction Limited; Date of Commencement of CIRP: 03-06-2019; List of Creditors as on: 18-02-2021; Name of IP: Mr. Hemant J Mehta; Last 5 digitof registration number: 10060

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3657664314	2	3657133355	72.56			530959	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	116	5800314555	116	444801752	8.83			2405784278	Annexure 4
5	Operational creditors (Workmen)	46	15122807	46	14481289	0.29			641518	Annexure 5
6	Operational creditors (Employees)	64	101424449	64	22691935	0.45			40604523	Annexure 6
7	Operational creditors (Government Dues)	7	925019759	7	129042276	2.56			795977483	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	30	957563323	30	5609786	0.11			951953537	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	34	2794517292	34	766081027	15.20			2032192765	Annexure 9
Total		299	14251626499	299	5039841420	100.00			6227685063	